

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4579
ANSWERED ON:23.04.2010
PROPOSAL FOR HYDRO POWER PROJECT
Reddy Shri Anantha Venkatarami

Will the Minister of POWER be pleased to state:

- (a) whether proposal of State Government of Andhra Pradesh for Hydro Power Project namely Indira Sagar Polavaram Multipurpose Project (960MW) is lying pending with the Union Government for according concurrence;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be cleared?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) to (c) : The Detailed Project Report (DPR) (Power Component) of the Indira Sagar Polavaram Multipurpose Project (12x80=960 MW) was submitted by Andhra Pradesh Power Generation Corporation (APGENCO) to Central Electricity Authority (CEA) for concurrence on 10th October, 2009. The Project envisages generation of power corresponding to water available now (i.e. Initial Stage), which is likely to get reduced gradually to ultimate stage consequential to upstream utilization of water. As such, benefits from the project would need to be assessed in different stages corresponding to upstream development.

In view of non-availability of duly vetted and approved hydrological data for various stages of development, the DPR of the project was returned to APGENCO on 16.03.2010 with the suggestion to resubmit the same after getting the hydrology vetted from Central Water Commission (CWC). The revised DPR has not been submitted by APGENCO.